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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 29/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 526/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

Name of the Company: Zylog Plastalloys Pvt. Ltd

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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|----|------------------------|--|--|-----|
| 1. | Navin Pahwa, Adv | | | APL |
| | Thakkar and Pahwa, Adv | | | |
| 2. | | | | |


ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 02.05.2017.

Dated this the 12th day of April, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**